

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER : DNEPRO ADVISORY PVT LTD
UNDER SECTION : 7

S.No.	Name (in Capital)	Represented by	Signature
1.	C. S. LOHARATHAN	R. Subramaniam (For Respondent)	C. S. Loharathan
2)	ANANT MERATHIA	Counsel for Applicant	Anant

ORDER

Counsel for the Applicant present. Counsel for IRP also present. They sought adjournment to argue IA/32/2017. At request, time is enlarged. Put up on 13.12.2017 at 10.30 A.M.

-sd/-
MEMBER (JUDICIAL)

ghk